

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1716
TO BE ANSWERED ON 01.08.2022

RESTARTING OF MSMEs

1716. SHRI RAM NATH THAKUR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the percentage of Micro, Small and Medium Enterprises (MSMEs) that have been started after the COVID-19 pandemic period;
- (b) the number of enterprises which have not been able to restart after COVID-19 pandemic period; and
- (c) the details of the facilities provided by Government to MSMEs started after the COVID-19 pandemic?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): The percentage of Micro, Small and Medium Enterprises (MSME) that were established after the onset of the COVID-19 pandemic, i.e. since 2020 as per registrations done voluntarily by MSMEs on the Udyam portal is 42%. The information on the number of enterprises which have not been able to restart is not maintained on Udyam portal.

(c): The Government has provided the facilities under Aatmanirbhar Bharat Abhiyan to the Micro, Small and Medium Enterprises (MSME), including those which started after the COVID-19 pandemic. Some of these are as under:

- i) Collateral free Automatic Loans under Guaranteed Emergency Credit Line (GECL)/Emergency Credit Line Guarantee Scheme (ECLGS) for businesses, including MSMEs (Implemented by DFS);
- ii) Credit Guarantee Scheme for Subordinate Debt (CGSSD)
- iii) Equity infusion through Self Reliant India Fund (SRI Fund).
- iv) New revised criteria for classification of MSMEs.
- v) No global tenders for procurement up to Rs. 200 crores, this will help MSME.
- vi) Replacing the erstwhile Udyog Aadhaar Memorandum with the new Udyam registration portal.
